

**MR. SPEAKER :** No. I do not permit any one. Papers to be laid on the Table.  
Rao Birendra Singh.

12.09 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF NATIONAL AGRICULTURAL CO-OPERATIVE MARKETING FEDERATION OF INDIA LTD., NEW DELHI FOR 1981-82, ETC.

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1981-82 along with Accounts and the Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No LT-6817/83].

NOTIFICATION UNDER DELHI DEVELOPMENT ACT

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : I beg to lay on the Table a copy of the Delhi Development Authority-Director (Horticulture) and Deputy Director (Horticulture)/Officer on Special Duty (Horticulture)

Recruitment Regulations, 1983 (Hindi and English versions) published in Notification No. F. 7 (11)/83-PBI/43 in Gazette of India dated the 5th July, 1983 together with a corrigendum thereto published in Notification No. F. 7 (11)/83-PBI/43 in Gazette of India dated the 23rd July, 1983, under section 58 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-6818/83].

NOTIFICATION UNDER BRAHMA-PUTRA BOARD (AMENDMENT) RULES AND CORRIGENDUM TO HINDI VERSION OF ANNUAL REPORT OF BETWA RIVER BOARD, JHANSI FOR 1981-82

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table :—

- (1) A copy of the Brahmaputra Board (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 561 (E) in Gazette of India dated the 14th July, 1983 under section 30 of the Brahmaputra Board Act, 1980. [Placed in Library. See No. LT-6819/83].
- (2) A copy of Corrigendum to the Hindi version of the \*Annual Report of the Betwa River Board, Jhansi, for the years 1981-82. [Placed in Library. See No. LT-6820/83].

(Interruptions) \*\*

MR. SPEAKER : Nothing goes on record without my permission.

(Interruptions)

MR. SPEAKER : Shri Pranab Kumar Mukherjee.

\*The Annual Report was laid on the Table on 21st March, 1983.

\*\*Not recorded.